

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**



**ORDER**

As approved by the Ld. Principal District & Sessions Judge, Shahdara District, the following postings and transfers are hereby made with immediate effect:

S.N.	Name of the Official	From	To
1	Mr. Sanjeev Gupta, SJA, EC: 46548718	Branch Incharge, Record Rooms, Shahdara District	SJA in Stationery Branch, Shahdara District.
2	Mr. Lalit Prasad, EC: 27562702	JA in Record Room (Criminal) & Digitization Cell, Shahdara District.	Branch Incharge, Record Rooms Shahdara District
3	Mr. Arun Kumar Rana, JA, EC : 83462287	JA in Stationery Branch, Shahdara District.	Care Taker, Care Taking Branch, Shahdara District.
4	Mr. Anil Kumar Tripathi, JA, EC: 99928293	JA/In-charge, Care Taking Branch, Shahdara District	JA in Record Room (Criminal) & Digitization Cell, Shahdara District.
5	Mr. Vaibhav Yadav, JJA, EC: 18477450	JJA/Assistant Ahlmad in the Court of Mr. Rahul Saini, JMFC 08, Shahdara, District.	JJA/Assistant Ahlmad in the Court of Mr. Ankur Jain, DJ 02, Shahdara District.
6	Mr. Abhishek Kaushik, JJA, Roll. No.270520251	JJA/ Assistant Ahlmad in the Court of Ms. Aakanksha Vyas, ASJ-06 (POCSO), Shahdara District.	JJA/Assistant Ahlmad in the Court of Mr. Akhil Malik, JMFC 02, Shahdara District.
7	Sh. Pradeep Kumar, JJA EC:99572579	JJA/Assistant Ahlmad in the Court of Mr. Akhil Malik, JMFC 02, Shahdara District.	JJA/ Assistant Ahlmad in the Court of Ms.Aakanksha Vyas, ASJ-06 (POCSO), Shahdara District.

Note:

- ◆ Mr. Sanjeev Gupta, SJA, EC : 46548718, shall also perform duties in the Filing Section, Shahdara District in addition to the work already assigned to him.
- ◆ Mr. Vinit Kumar, JJA, in Digitization Cell/Record Rooms, shall also perform duties in the Hindi Section, Shahdara District in addition to the work already assigned to him.
- ◆ Transferred officials shall handover the charge of all the court records in their custody along with the computer hardware and other peripherals, if any before relinquishing their duty at their respective transferor place.
- ◆ Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

(MUNISH MARKAN)  
Officer Incharge, Administration Branch  
Shahdara District, KKD Courts, Delhi

1045-53  
No. 7ADMN./P&T/SHD/KKD/DELHI/2026

Dated: 29/01/26

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQ), Delhi.
2. The Sr.A.O. (Judl) Admn.II, O/o the Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. PS to the Ld. Principal District & Sessions Judge, Shahdara District.

Officer Incharge, Administration Branch  
Shahdara District, KKD Courts, Delhi